

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL EASTERN
ZONE BENCH, KOLKATA**

Original Application No.108/2024/EZ

IN THE MATTER OF-

Srikant Dash

... Applicant

Verus

State of Odisha & others

... Respondents

INDEX

SL.NO	ANNEXURE	DESCRIPTION	PAGES
1		PRILIMINARY COUNTER AFFIDAVIT	1-7
2	A/11	A copy of the Screen of the Web Page of the Respondent Farm taken from Google	8-15
3	B/11	The list of Plots where the farmhouse namely Swastik Farmhouse is situated	16-32
4	C/11	The copies of the certificates received from State Government and District Administration from other departments of the government	33-43
5	D/11	The Revenue Map showing the plot of the answering respondent vis-a-vis the alleged Khata No. 154, Plot no. 305 under Ranpur Tahasil in Nayagarh District	44

Nayagarh

By the Respondent No. 11&12 through

Date-22.9.24


Advocate



X

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL EASTERN
ZONE BENCH, KOLKATA**

Original Application No.108/2024/EZ

IN THE MATTER OF-

Srikant Dash

... Applicant

Verus

State of Odisha & others

... Respondents

**PRELIMINARY COUNTER AFFIDAVIT FILED ON BEHALF OF THE
RESPONDENT NO. 11 & 12**

1. That the present Original Application as filed by the applicant is not maintainable either in the eyes of law as well as in facts.
2. That the main allegation as has been labelled against the answering respondent is that, the answering respondent has constructed a farmhouse in the name and style of 'Swastik Farmhouse' on the disputed land by digging ponds and grabbing lakhs of rupees in the form of government financial assistance and various schemes. Further, as it has been alleged that, the Record of Right as has been filed by the applicant bearing Khata No. 154, Plot No. 305, Ownership- reserved, Type of Land- Forest, Area of Land (in Acres)- 4.950 under Ranpur Tahasil in Nayagarh District of forest land. As per the further allegation made by the applicant is that, the answering opposite party has made constructions and thereby has illegally blocked and encroached it for the construction of poultry farm and creating serious environmental pollution.

It is submitted that such an averment made by the applicant is absolutely misleading and misconceived. The answering respondents

Pradipta
PRADIPTA KUMAR MOHANTI
Notary, Cuttack Town
Regd.No-ON-04/1995

Ranjeen Mahanti

Shree Ranjeen Mahanti

Pradipta

have constructed the farmhouse in the name and style of 'Swastik Farmhouse' in their own land which has been recorded on their name. That as alleged on Khata No. 154, Plot No. 305, Ownership- Reserved, Type of Land- Forest, Area of Land (in Acres)- 4.950 under Ranpur Tahasil in Nayagarh District, there is no farmhouse called Swastik Farmhouse in any manner whatsoever.

The answering opposite party has nothing to do with the above plot number. For the better appreciation of this Hon'ble Court, the landed property on which the Swastik Farmhouse has been constructed and is functioning is provided in a tabular form as Annexure-A/11 for kind perusal of this Hon'ble Tribunal.

3. That under Annexure-A/11, it would be clear that answering respondent has never constructed anything on the Khata No. 154, Plot No. 305, Ownership- Reserved, Type of Land- Forest, Area of Land (in Acres)- 4.950 under Ranpur Tahasil in Nayagarh District as has been alleged by the applicant.
4. That on verification, it is found that, on Khata No. 154, Plot No. 305, Ownership- reserved, Type of Land- Forest, Area of Land (in Acres)- 4.950 under Ranpur Tahasil in Nayagarh District which has been alleged as a disputed land under forest land, is about approximately 1 km away from the Swastik Farmhouse. So, the applicant without verifying the veracity as well as the records has made such frivolous allegations for his ulterior motive as against the present answering respondents.
5. That so far as the photographs under Annexure-1 are concerned, they have been taken 6 years before in the plots of answering respondents and have been uploaded in the google page but the applicant cunningly downloading the said photographs from the google page, which have been taken and uploaded almost 6 years before has filed in this case, which is clear case of misleading this Tribunal. From the google page of

Pradipta
PRADIPTA KUMAR MOHANTI
 Notary, Cuttack Town
 Regd.No-ON-04/1995

Rangeen Mohanti

Santay Kumar Mohanti

the answering opposite party, it can be easily seen that the photographs under annexure-1 are taken 6 years before and have been mis utilised by the applicant. The applicant has never taken any steps to verify the actual possession of the answering respondents and just to harass the answering respondent has filed this frivolous and misleading application for which the original application needs to be dismissed with an exemplary cost. A copy of the Screen of the Web Page of the Respondnt Farm taken from Google is enclosed herewith as ANNEXURE-A/11

6. That in so far as Annexure-2 is concerned, the answering opposite party is no way connected to the properties under annexure-2. The alleged plot of Jungle kissam (jungle) on Khata No. 154, Plot no. 305 under Ranpur Tahasil in Nayagarh District is almost 1 km away from the plot where the answering respondent has its farmhouse. Further, it may be clarified that, the answering respondent has constructed his farmhouse in his land as has been mentioned in the above paragraphs and annexed in the list of plots where the farmhouse namely Swastik Farmhouse is situated has been given under ANNEXURE- B/11
7. That in so far as Annexure-3 of OA is concerned, the representations to the Collector-cum- Dist. Magistrate, Nayagarh was filed in connection to Khata No. 154, Plot no. 305 under Ranpur Tahasil in Nayagarh District, but it is important to mention here that, the applicant in order to fulfil his ulterior motives as against the answering respondents, the applicant has put his name as against the alleged plot. Therefore, the entire allegations against the respondent in so far as Khata No. 154, Plot no. 305 under Ranpur Tahasil in Nayagarh District is concerned is false and frivolous, and hence needs to be dismissed.
8. That it is most humbly submitted that, the answering respondent is one of the leading farmers and entrepreneur in the district of Nayagarh for which he has got several recognitions from district administration as well as the

Pradipta
PRADIPTA KUMAR MOHANTI
 Notary, Cuttack Town
 Regd.No-ON-04/1995

Rangeen mohanti

Savitri Kumar Mohanti

Pradipta

state government. Because of the agricultural activities, his land is being verified on a regular interval by the Department of Agriculture and Fishery, Department of Horticulture and other authorities and after the verification of the same, he has been awarded with several certificates and recognised by the state government. The answering respondent most humbly wants to submit that, regularly the district administration has visited the place of the answering respondent, they have never raised any objection, rather they have appreciated it. The copies of the certificates received from State Government and District Administration from other departments of the government is annexed herewith as ANNEXURE-C/11 (SERIES).

9. That for the better appreciation of this Hon'ble Tribunal, the plot as alleged in the original application, i.e., Khata No. 154, Plot no. 305 under Ranpur Tahasil in Nayagarh District is much away from the place of the answering respondent. So, the revenue map showing the plot of the answering respondent vis-a-vis the alleged Khata No. 154, Plot no. 305 under Ranpur Tahasil in Nayagarh District is annexed herewith as ANNEXURE-D /11.
10. That in the above map the land of the answering Respondents is shown in Pink Colour with Mary "Y". The land which the applicant is showing is shown in Green Colour and marked as "Z"
11. That in reply to 4,5 and 6 it is submitted that, the allegations are completely false as because the answering respondents have never ever encroached any reserve forest in any manner whatsoever and so far as the pond is concerned, it is in the land which stands recorded in the name of the Respondent no. 11 & 12. Further, it is also submitted here that, the answering respondents are running/operating their farm house on their private land since almost 20 years, without encroaching upon the forest land. Therefore, it can be safely concluded that, the land which is towards

Rangeen mahanti

Shreej Kumar Mahanti

Pradipta
PRADIPTA KUMAR MOHANTI
 Notary, Cuttack Town
 Regd.No-ON-04/1995

- the Maninag reserve forest has never been encroached or the answering respondents have never created any artificial pond towards the end.
12. That in reply to para 7 of the Original Application, it is submitted here that, the answering respondent have never illegally blocked or encroached the land bearing Khata No. 154, Plot No. 305, Kisam- Forest, Area of land in Acres)- 4.950 under Ranpur Tahasil in Nayagarh district for construction of poultry farm or creating environmental pollution inside the reserve forest in any manner whatsoever.
13. That in reply to para 8 of the Original Application it is submitted here that, as the respondents have never cut down the trees from the forest land or never caused damaged to the forest, there is no question arises regarding the criminal offence as against the answering respondents.
14. That in reply to para 9 of the Original Application it is submitted here that, all the allegations made in the Original Application are false and baseless, as far as the digging pond is concerned, the answering respondents have never made any artificial pond in any manner whatsoever but the rain water flows from Maninag reserve forest area, come to the land of the present answering respondents with a lot of force and due to low elevation of the land the water get collected and clogged there.
15. That in reply to para 10 of the Original Application it is submitted here that, all the allegations are false, as the answering respondents running his farm house on their private land and there is no requirement of permission from any authority in any manner whatsoever.
16. That in reply to the point no. 1 to 9 does not apply to the present case in hand as because the answering respondents stands in a different footing as they have not illegally encroached any forest land or not constructed any farm house over the reserve forest area.

Rangeen mahanti

Shrawaj Kumar Mahanti

Pradipta
PRADIPTA KUMAR MOHANTI
 Notary, Cuttack Town
 Regd.No-ON-04/1995

X

17. That the allegations of violation of Apex court judgement is false, as there is no violation made by the present answering respondent in any manner whatsoever.
18. That in view of the above submissions and legal points stated above, the Original Application is liable to be dismissed.
19. That the averments stated in the Original Application which are not specifically denied are hereby denied.
20. That the Respondents No. 11 & 12 reserve the right to amend the counter affidavit, to file additional affidavit and documents as and when necessary.
21. That the facts stated above are true to the best of my knowledge and based on records.

Identified by

Biswa Chandan Mohanty
Date - 22.9.24

Suvraj Kumar Mohanty

Rangeen Mahanti

Deponent

Pradipta

PRADIPTA KUMAR MOHANTI
Notary, Cuttack Town
Regd.No-ON-04/1995



AFFIDAVIT

I, Swaraj Kumar Mahanti, aged about 49 years, S./o- Late Suresh Kumar Mahanti, resident of at- Amalapada, P.S- Ranpur, P.O- Raj-Ranpur, District- Nayagarh, Odisha do hereby solemnly affirm and state as follows:

1. That I am the Respondent No. 11 in this case and I have been duly authorized to swear this affidavit on behalf of the Respondent No. 12.
2. That the facts stated above are true to the best of my knowledge and based on records.

IDENTIFIED BY

Biswa Chandra Mahanti
 ADVOCATE

Swaraj Kumar Mahanti
 DEPONENT

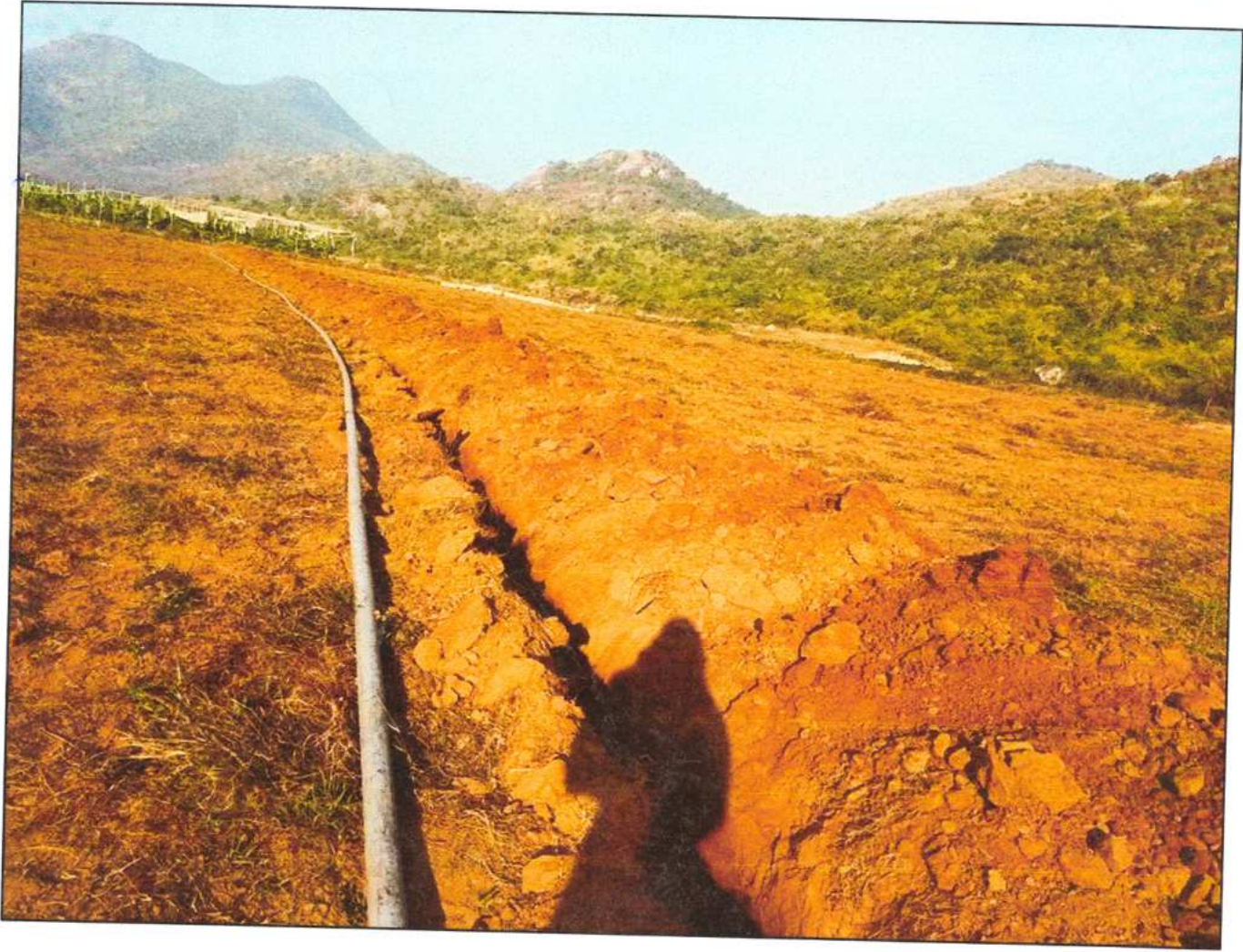
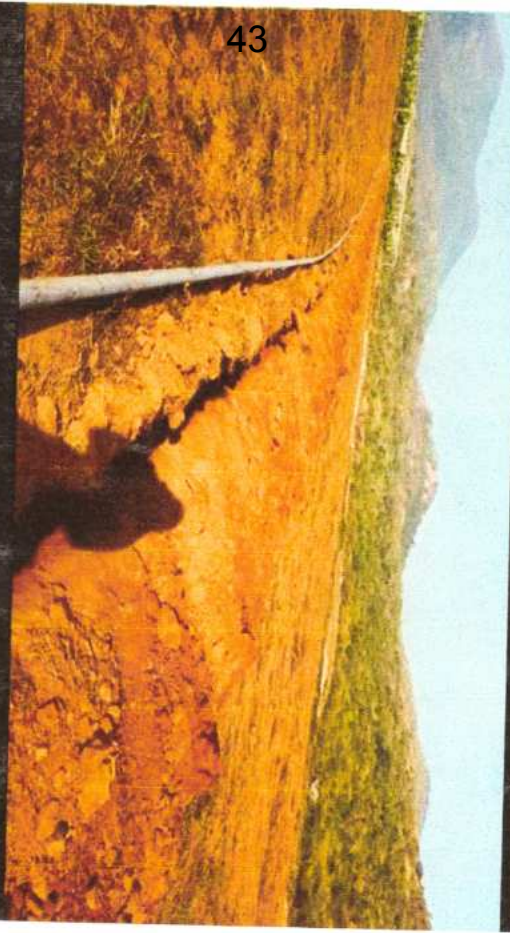


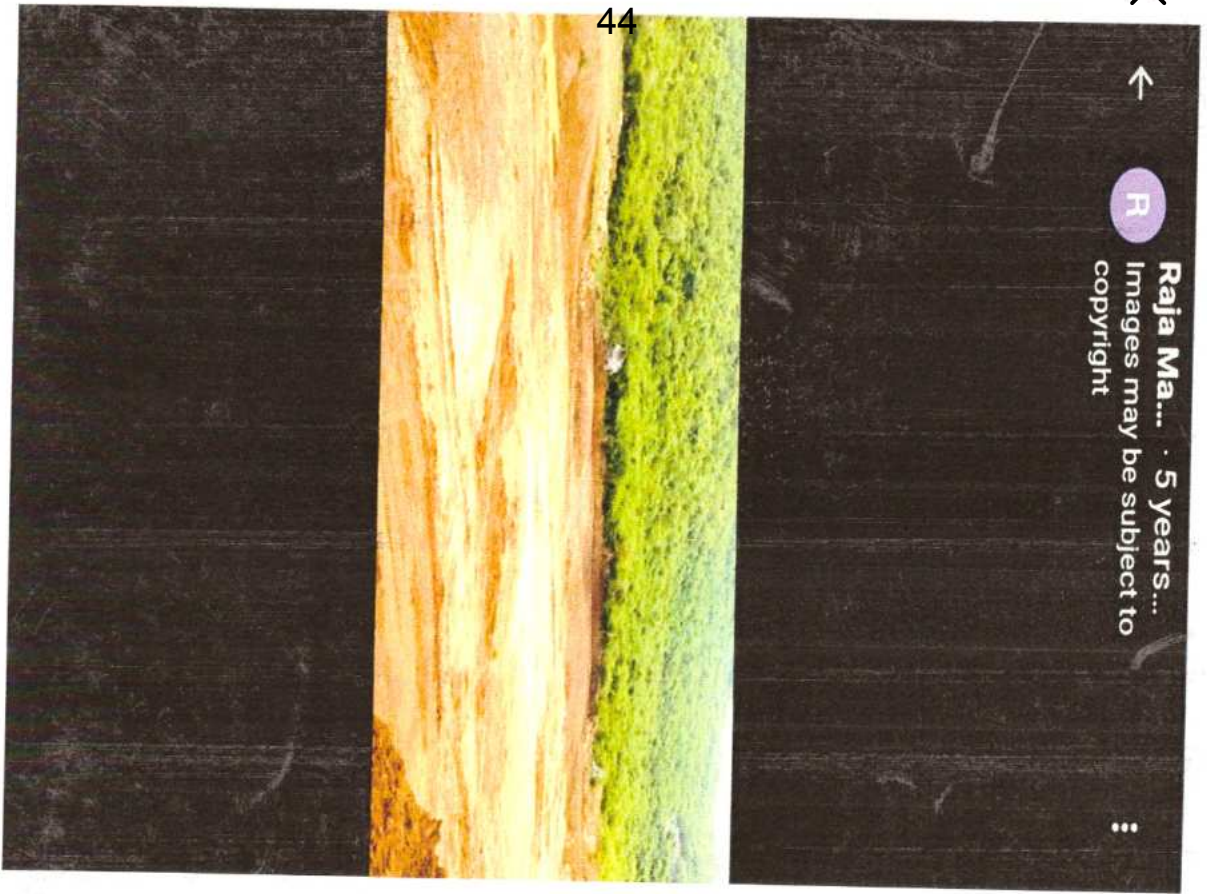
Solemnly sworn before *S.K. Mahanti*
 me by.....
 being identified by..... *B.C. Mahanti Advocate*
 at Cuttack Town Dated..... *22/09/2024*
22/09/2024
 P.K. MOHANTY, Notary, Cuttack Town
 Regd. No. 04/1995



← R Rangeen M... · 5 years...
Images may be subject to copyright

43





R Rangeen M... · 5 years...
Images may be subject to
copyright

45

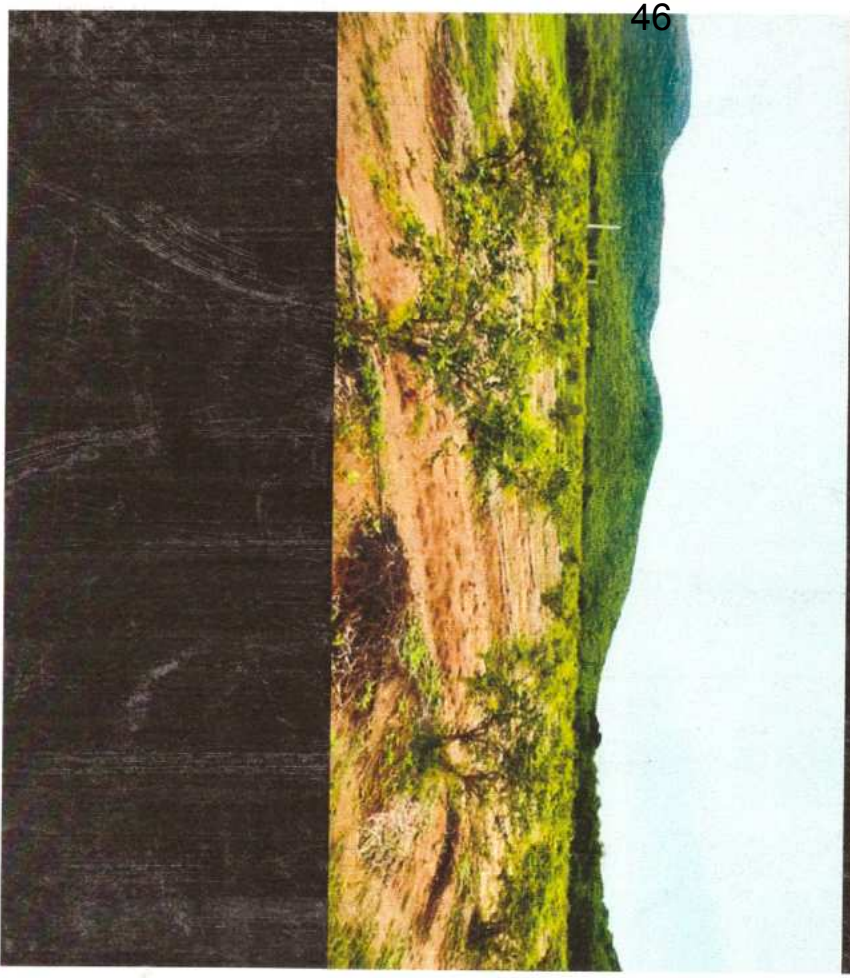


~~X~~





Sai Satyapr... · 2 years...
Images may be subject to
copyright

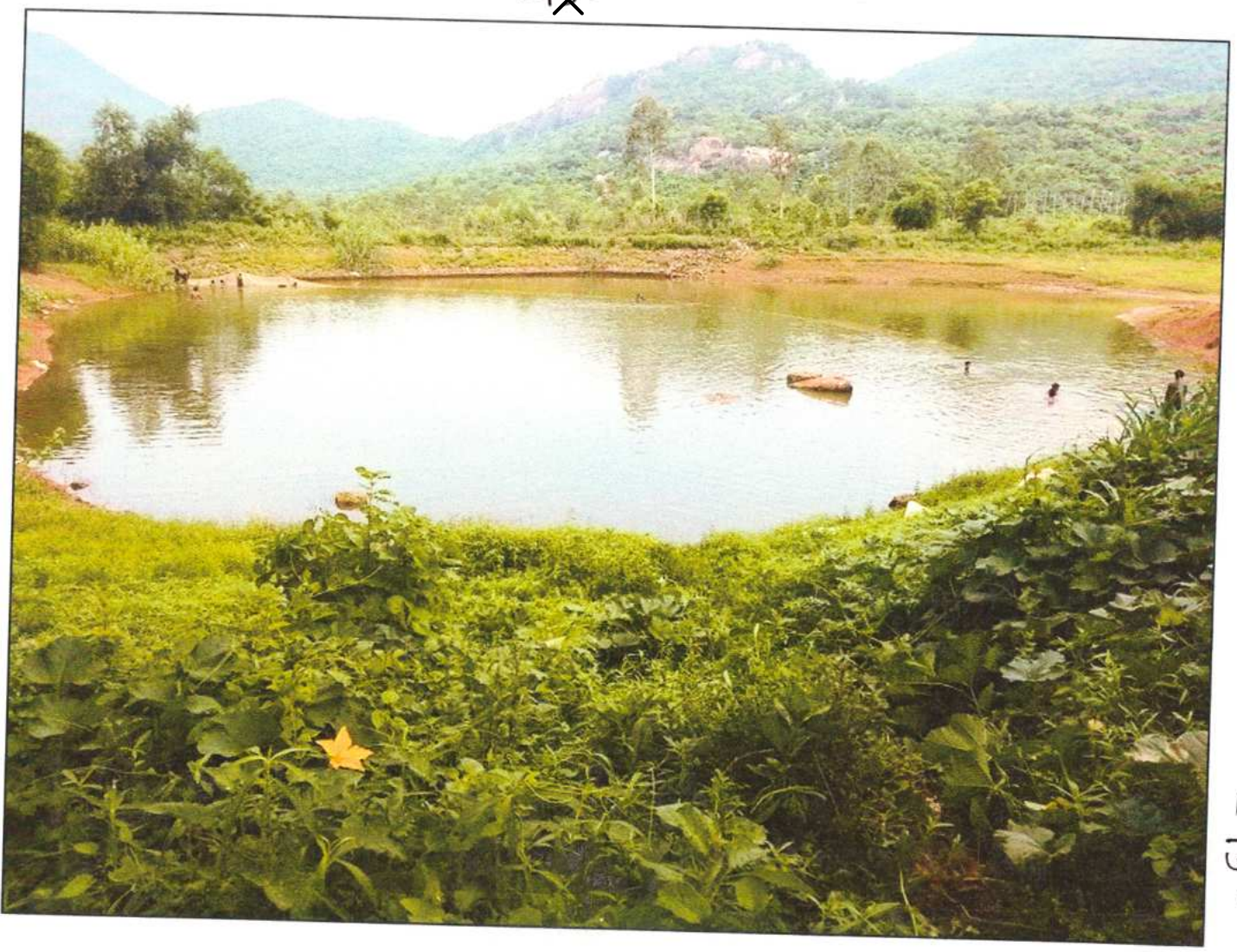


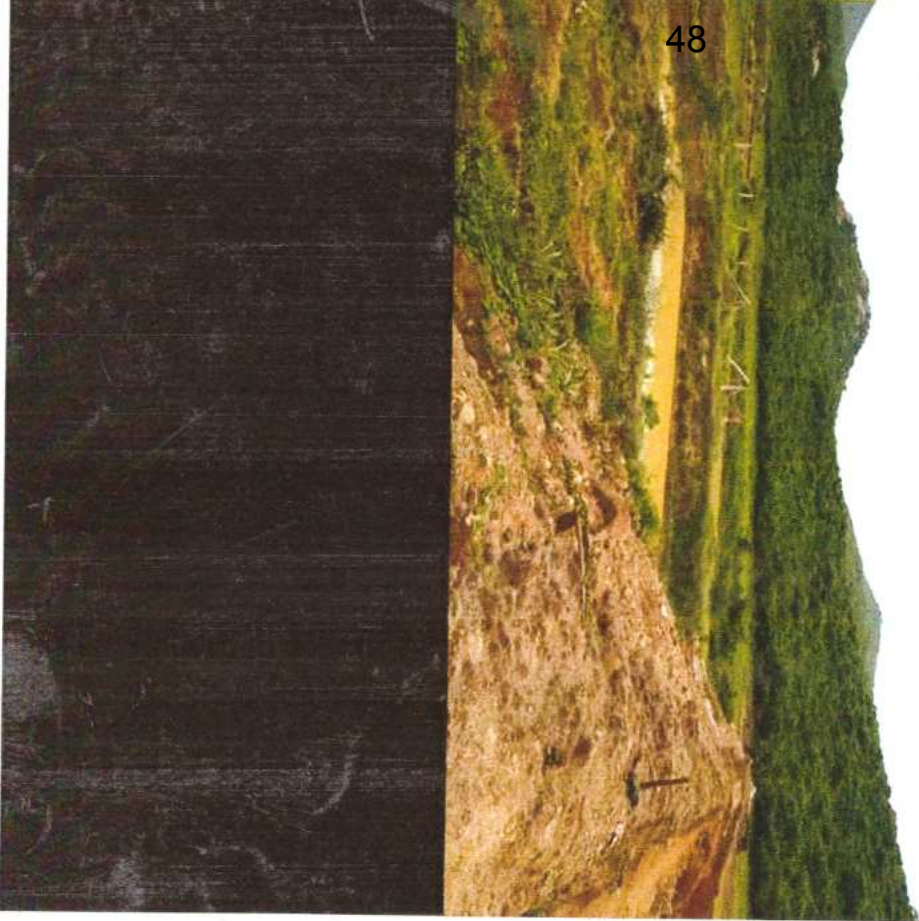
46





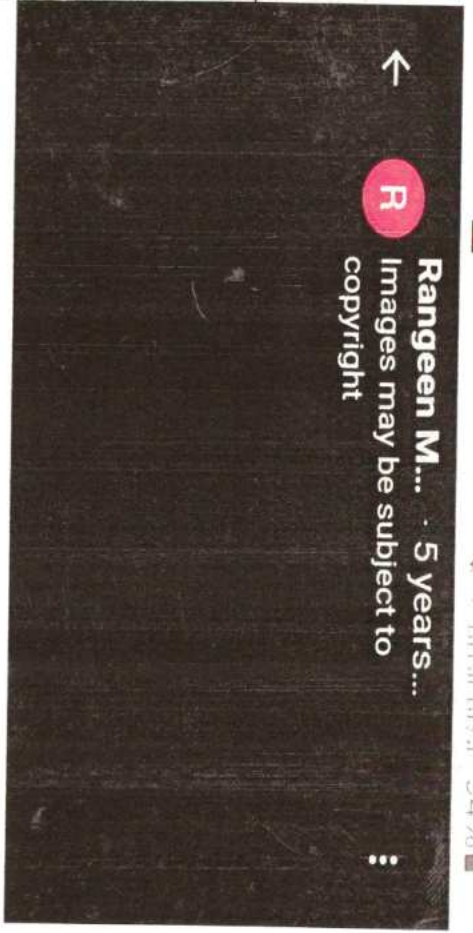
-X-





48

- X -



R

Rangeen M... 5 years...
Images may be subject to
copyright

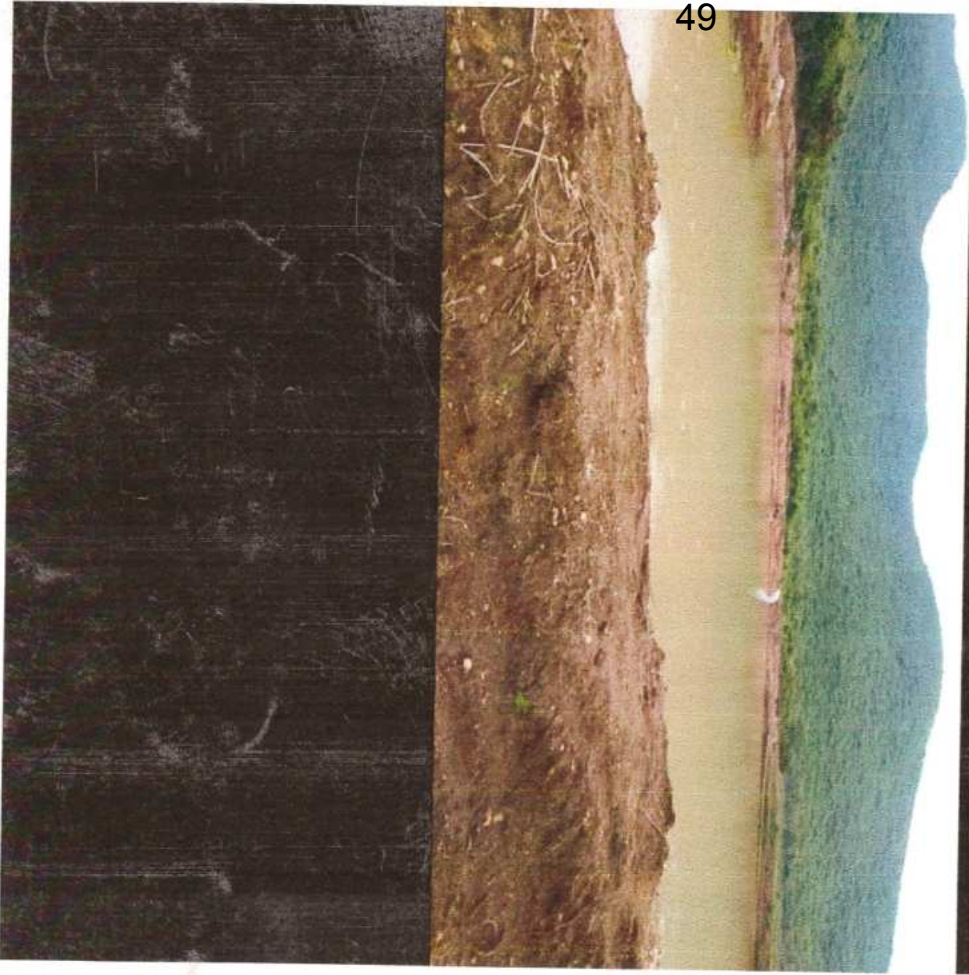


94%





49



III O <

Serial No	Owners Name	Mouza	khata no	Plot no	Area in acres	year of purchase
1	Rangeen Mahanti, W/O- Swaraj Kumar Mahanti	Akhupadar	151/38	91	3.20	2010
2	Rangeen Mahanti, W/O- Swaraj Kumar Mahanti	Akhupadar	151/46	312	0.85	2016
3	Rangeen Mahanti, W/O- Swaraj Kumar Mahanti	Akhupadar	151/49	101	1.16	2016
4	Rangeen Mahanti, W/O- Swaraj Kumar Mahanti(Purchased , Patta given for correction)	Akhupadar	151/27	100	0.88	2017
5	Rangeen Mahanti, W/O- Swaraj Kumar Mahanti	Akhupadar	151/72	99	0.40	2019
6	Swaraj Kumar Mahanti ,s/o - Late Suresh Kumar Mahanti	Akhupadar	151/24	90/316,106 ,110,90,104	19.10	2005
7	Rangeen Mahanti, W/O- Swaraj Kumar Mahanti	Akhupadar	151/72	314	2.82	2019
8	Swarup Kumar Mahanti , S/O- Late Suresh Kumar Mahanti	Akhupadar	151/23	107	5.00	2003
9	Rangeen Mahanti, W/O- Swaraj Kumar Mahanti	Akhupadar	151/84	90/335	2.17	2022
Total					35.58	



Schedule I Form No.39-A

ଖତିୟାନ

ମୌଜା : ଆଳୁପଦର

ତହସିଲ : ରଣପୁର

ଥାନା : ରଣପୁର

ତହସିଲ ନମ୍ବର : 138

ଥାନା ନମ୍ବର : 138

ଜିଲ୍ଲା : ନୟାଗଡ

ଜମିଦାରଙ୍କ ନାମ ଓ ଖେତାଟ ବା ଖତିୟାନର କ୍ରମିକ ନମ୍ବର		ଓଡ଼ିଶା ସରକାର ଖେତାଟ ନମ୍ବର 1				
1) ଖତିୟାନର କ୍ରମିକ ନମ୍ବର		151/38				
2) ପ୍ରକାର ନାମ, ପିତା ନାମ, ଜାତି ଓ ବାସସ୍ଥାନ		ରଞ୍ଜିତୀ ମହାନ୍ତି ସ୍ଵା:ସ୍ଵରାଜ କୁମାର ମହାନ୍ତି ଜା: କରଣ ବା: ରଣପୁରଗଡ ଅମଳାପଡା				
3) ସ୍ଵତ୍ଵ	ଭିତ୍ତିବାନ					
4) ଦେୟ :	ଜଳକର	ଖଜଣା	ସେୟ	ନିସ୍ତାର ସେୟ ଓ ଅନ୍ୟାନ୍ୟ ସେୟ ଯଦି କିଛି ଥାଏ	ମୋଟ	5) କ୍ରମବର୍ଦ୍ଧନଶୀଳ ଖଜଣାର ବିବରଣୀ
		35.20	26.40		61.60	
6) ବିଶେଷ ଅନୁସଙ୍ଗ ଯଦି କିଛି ଥାଏ						
BLANK SPACE FOR STAMPING						
ଅନ୍ତିମ ପ୍ରକାଶନ ତାରିଖ -						
ଖଜଣା ଧାର୍ଯ୍ୟ ତାରିଖ -						



ଖତିୟାନର କ୍ରମିକ ନଂ : 151/38		ମୌଜା : ଆଳୁପଦର			ଜିଲ୍ଲା : ନୟାଗଡ	
ପ୍ଲଟ ନମ୍ବର ଓ ଚକର ନାମ	କିସମ ଓ ପ୍ଲଟର ଖଜଣା	କିସମର ବିସ୍ତାରିତ ବିବରଣୀ ଓ ଚୌହଦି	ରକବା			ମତ୍ତବ୍ୟ
			ଂ.	ଡି.	ହେକ୍ଟର	
7	8	9	10	11	12	
91	ବଗାୟତ ଦୁଇ	କାଳୁ ବଗାୟତ	3	2000	1.2950	ଦା ଖା କେସ ନଂ 1592/10 ହୁ, ମୁ ଖାତା 139 ରୁ ପ୍ଲଟ 91 ଏ, 3.20 ଖାରଜ କରାଯାଇ ଉକ୍ତ, ଖାତାରେ ଦରଜ କରାଗଲା ।
1 plot			3	2000	1.2950	



Schedule I Form No.39-A

ଖତିୟାନ

ମୌଜା : ଆକୁପଦର

ତହସିଲ : ରଣପୁର

ଥାନା : ରଣପୁର

ତହସିଲ ନମ୍ବର : 138

ଥାନା ନମ୍ବର : 138

ଜିଲ୍ଲା : ନୟାଗଡ

ଜମିଦାରଙ୍କ ନାମ ଓ ଖେତାଚ ବା ଖତିୟାନର କ୍ରମିକ ନମ୍ବର		ଓଡ଼ିଶା ସରକାର ଖେତାଚ ନମ୍ବର 1				
1) ଖତିୟାନର କ୍ରମିକ ନମ୍ବର		151/49				
2) ପ୍ରକାର ନାମ, ପିତାର ନାମ, ଜାତି ଓ ବାସସ୍ଥାନ		ରଜନୀନୀ ମହାନ୍ତି ସ୍ତ୍ରୀ: ସୁରାଜ କୁମାର ମହାନ୍ତି ଜା: କରଣ ବା: ରଣପୁରଗଡ ଅମଳାପଡାସାହି				
3) ସ୍ତ୍ରୀ	ସ୍ଥିତିବାନ					
4) ଦେୟ :	ଜଳକର	ଖଜଣା	ସେସ୍	ନିଷ୍କାର ସେସ୍ ଓ ଅନ୍ୟାନ୍ୟ ସେସ୍ ଯଦି କିଛି ଥାଏ	ମୋଟ	5) କ୍ରମବର୍ତ୍ତନଶୀଳ ଖଜଣାର ବିବରଣୀ
		12.75	9.55		22.30	
6) ବିଶେଷ ଅନୁସଙ୍ଗ ଯଦି କିଛି ଥାଏ						
BLANK SPACE FOR STAMPING						
ଅନ୍ତିମ ପ୍ରକାଶନ ତାରିଖ -						
ଖଜଣା ଧାର୍ଯ୍ୟ ତାରିଖ -						

ଖତିୟାନର କ୍ରମିକ ନଂ : 151/49		ମୌଜା : ଆଳୁପଦର			ଜିଲ୍ଲା : ନୟାଗଡ	
ପ୍ଲଟ ନମ୍ବର ଓ ଚକର ନାମ	କିସମ ଓ ପ୍ଲଟର ଖଜଣା	କିସମର ବିସ୍ତାରିତ ବିବରଣୀ ଓ ଚୌହଦି	ରକବା			ମତବ୍ୟ
			ଏ.	ଡି.	ହେକ୍ଟର	
7	8	9	10	11	12	
101	ବଗାୟତ ଦୁଇ		1	1600	ଦାଖଲ ଖାରଜ କେସ ନମ୍ବର, 2569/16 ହୁମୁ ପ୍ଲଟ 101, ଏ1.16 ଦା. ଖା. ଖା. 75, ଡାକୁ ।	
1 plot			1	1600		

Schedule I Form No.39-A

ଖତିୟାନ

ମୌଜା : ଆଳୁପଦର

ତହସିଲ : ରଣପୁର

ଥାନା : ରଣପୁର

ତହସିଲ ନମ୍ବର : 138

ଥାନା ନମ୍ବର : 138

ଜିଲ୍ଲା : ନୟାଗଡ

କମିସନର ନାମ ଓ ଖେତର ବା ଖତିୟାନର କ୍ରମିକ ନମ୍ବର		ଓଡ଼ିଶା ସରକାର ଖେତର ନମ୍ବର 1				
1) ଖତିୟାନର କ୍ରମିକ ନମ୍ବର		151/56				
2) ପ୍ରଜାର ନାମ, ପିତାର ନାମ, ଜାତି ଓ ବାସସ୍ଥାନ		ରଞ୍ଜନ ମହାନ୍ତି ପି:ସ୍ୱରାଜ କୁମାର ମହାନ୍ତି ଜା: କରଣ ବା: ରଣପୁରଗଡ ଅମଳାପଡା				
3) ସ୍ୱତ୍ୱ	ସ୍ଥିତିବାନ					
4) ଦେୟ :	ଜଳକର	ଖଜଣା	ସେସ୍	ନିସ୍ତାର ସେସ୍ ଓ ଅନ୍ୟାନ୍ୟ ସେସ୍ ଯଦି କିଛି ଥାଏ	ମୋଟ	5) କ୍ରମବର୍ଦ୍ଧନଶୀଳ ଖଜଣାର ବିବରଣୀ
		9.70	7.30		17.00	ଦା ଖା କେସ ନଂ 1242/17 ହୁ ମୁ ଖାତା 151/56 ରୁ ଆସିଲା
6) ବିଶେଷ ଅନୁସଙ୍ଗ ଯଦି କିଛି ଥାଏ						
BLANK SPACE FOR STAMPING						
ଅତିରିକ୍ତ ପ୍ରକାଶନ ତାରିଖ -						
ଖଜଣା ଧାର୍ଯ୍ୟ ତାରିଖ -						

ଖତିୟାନର କ୍ରମିକ ନଂ : 151/56		ମୌଜା : ଆଳୁପଦର			ଜିଲ୍ଲା : ନୟାଗଡ	
ପ୍ଲଟ ନମ୍ବର ଓ ଚକର ନାମ	କିସମ ଓ ପ୍ଲଟର ଖଜଣା	କିସମର ବିସ୍ତାରିତ ବିବରଣୀ ଓ ଚୌହଦି	ରକବା			ମତ୍ତବ୍ୟ
			ଏ.	ଡି.	ହେକ୍ଟର	
7	8	9	10	11	12	
100	ବଗାୟତ ଦୁଇ	କାନ୍ଥ ବଗାୟତ	0	8800	0.3561	ଟାଇଟଲ ପ୍ଲଟ କେ. ନଂ 8/01 ଓ ଦାଖଲ ଖାରଜ କେସ ନମ୍ବର, 1151/02 ତା 13.11.07 ହୁକୁମ ମୁତାବକ ଖାତାନମ୍ବର 114, ରୁ ପ୍ଲଟନମ୍ବର 100 ଏଠାରେ 0.88 ଖାରଜ କରାଯାଇ ଉକ୍ତଖାତାରେ, ଦରଜ, କରାଗଲା।
1 plot			0	8800	0.3561	

Schedule I Form No.39-A

ଖତିୟାନ

ମୌଜା : ଆଳୁପଦର

ତହସିଲ : ରଣପୁର

ଥାନା : ରଣପୁର

ତହସିଲ ନମ୍ବର : 138

ଥାନା ନମ୍ବର : 138

ଜିଲ୍ଲା : ନୟାଗଡ

କମିସନର ନାମ ଓ ଖୋସାଟ ବା ଖତିୟାନର କ୍ରମିକ ନମ୍ବର		ଓଡିଶା ସରକାର ଖୋସାଟ ନମ୍ବର 1				
1) ଖତିୟାନର କ୍ରମିକ ନମ୍ବର		151/72				
2) ପ୍ରକାର ନାମ, ପିତାର ନାମ, ଜାତି ଓ ବାସସ୍ଥାନ		ରଞ୍ଜନୀ ମହାନ୍ତି ସ୍ତ୍ରୀ:ସ୍ତ୍ରୀରାଜ କୁମାର ମହାନ୍ତି ଜା: କରଣ ବା: ରଣପୁରରତ ଅମଳା ପତା ସାହି				
3) ସ୍ତ୍ରୀ	ଛୁତିବାନ					
4) ଦେୟ :	ଜଳକର	ଖଜଣା	ସେସ୍	ନିସ୍ତାର ସେସ୍ ଓ ଅନ୍ୟାନ୍ୟ ସେସ୍ ଯଦି କିଛି ଥାଏ	ମୋଟ	5) କ୍ରମବର୍ଦ୍ଧନଶୀଳ ଖଜଣାର ବିବରଣୀ
		35.40	26.55		61.95	
6) ବିଶେଷ ଅନୁସଙ୍ଗ ଯଦି କିଛି ଥାଏ		ଦାଖଲ ଖାରଜ କେଶ ନଂ 3569/2019 ହୁକୁମ ମୁତାବକ ପୁଟ ନଂ 99 ରକବା ଏ 0.4000 ହି କୁ ଜମା ଟ 4.40 ପୁରାତନ ଖାତା ନଂ 109 ରୁ ଦାଖଲ ଖାରଜ କେଶ ନଂ 683/2023 ହୁକୁମ ମୁତାବକ ପୁଟ ନଂ 314 ରକବା ଏ 2.8200 ହି କୁ ଜମା ଟ 31.00 ପୁରାତନ ଖାତା ନଂ 151/30 ରୁ				
BLANK SPACE FOR STAMPING						
ଅନ୍ତିମ ପ୍ରକାଶନ ତାରିଖ - 19/12/2019						
ଖଜଣା ଧାର୍ଯ୍ୟ ତାରିଖ - 19/12/2019						

ଖତିୟାନର କ୍ରମିକ ନଂ : 151/72		ମୌଜା : ଆଜୁପଦର			ଜିଲ୍ଲା : ନୟାଗଡ	
ପ୍ଲଟ ନମ୍ବର ଓ ଚକର ନାମ	କିସମ ଓ ପ୍ଲଟର ଖଜଣା	କିସମର ବିସ୍ତାରିତ ବିବରଣୀ ଓ ଚୌହଦି	ରକବା			ମତବ୍ୟ
			ଠ.	ଡି.	ହେକ୍ଟର	
7	8	9	10	11	12	
99	ବଗାୟତ ଦୁଇ		0	4000	0.1619	
314	ବଗାୟତ ଦୁଇ		2	8200	1.1412	
2 plots			3	2200	1.3031	

Schedule I Form No.39-A

ଖତିୟାନ

ମୌଜା : ଆକୁପଦର

ତହସିଲ : ରଣପୁର

ଥାନା : ରଣପୁର

ତହସିଲ ନମ୍ବର : 138

ଥାନା ନମ୍ବର : 138

ଜିଲ୍ଲା : ନୟାଗଡ

କମିସନର ନାମ ଓ ଖେତ୍ର ବା ଖତିୟାନର କ୍ରମିକ ନମ୍ବର		ଓଡ଼ିଶା ସରକାର ଖେତ୍ର ନମ୍ବର 1				
1) ଖତିୟାନର କ୍ରମିକ ନମ୍ବର		151/24				
2) ପ୍ରକାର ନାମ, ପିତାର ନାମ, ଜାତି ଓ ବାସସ୍ଥାନ		ସ୍ୱରାଜ କୁମାର ମହାନ୍ତି ପି:ସୁରେଶ କୁମାର ମହାନ୍ତି ଜା: କରଣ ବା: ରଣପୁରଗଡ ଅମଳାପଡା				
3) ସ୍ୱତ୍ୱ	ସ୍ଥିତିବାନ					
4) ଦେୟ :	ଜଳକର	ଖଜଣା	ସେୟ	ନିଷ୍କାର ସେୟ ଓ ଅନ୍ୟାନ୍ୟ ସେୟ ଯଦି କିଛି ଥାଏ	ମୋଟ	5) କ୍ରମବର୍ଦ୍ଧନଶୀଳ ଖଜଣାର ବିବରଣୀ
		162.80	122.10		284.90	
6) ବିଶେଷ ଅନୁସଙ୍ଗ ଯଦି କିଛି ଥାଏ						
BLANK SPACE FOR STAMPING						
ଅତିମ ପ୍ରକାଶନ ତାରିଖ -						
ଖଜଣା ଧାର୍ଯ୍ୟ ତାରିଖ -						

ଖତିୟାନର କ୍ରମିକ ନଂ : 151/24		ମୌଜା : ଆକୁପଦର				ଜିଲ୍ଲା : ନୟାଗଡ
ପ୍ଲଟ ନମ୍ବର ଓ ଚକର ନାମ	କିସମ ଓ ପ୍ଲଟର ଖଜଣା	କିସମର ବିସ୍ତାରିତ ବିବରଣୀ ଓ ଚୌହଦି	ରକବା			ମତବ୍ୟ
			ଏ.	ଡି.	ହେକ୍ଟର	
7	8	9	10		11	12
90/316 ପଦାମାଳ	ତଇଳା	ଉ: ନିଜ ଦ: ନିଜ	0	4100	0.1659	ଦାଖଲ ଖାରଜ କେସ ନମ୍ବର, 1076/05 ତା 10.10.05 ହୁକୁମ, ମୂତାବକ ଖାତାନମ୍ବର 74 ରୁ, ପ୍ଲଟନମ୍ବର 90/316 ଏ0.41, ଖାରଜ କରାଯାଇ ଉକ୍ତଖାତାରେ, ଦରଜ କରାଗଲା।
106	ବଗାୟତ ଦୁଇ	କାଜୁ ବଗାୟତ	3	1400	1.2707	ଦା ଖା କେସ ନଂ 1077/05 ତା, 10.10.05 ହୁ ମୁ ଖାତା ନଂ 143, ପ୍ଲଟ 106 ଏ 3.14 ଖାରଜ, କରାଯାଇ ଉକ୍ତ ଖାତାରେ ଦରଜ, କରାଗଲା ।
110	ବଗାୟତ ଦୁଇ	କାଜୁ ବଗାୟତ	0	5500	0.2226	ଦା ଖା କେସ ନଂ 1075/05 ତା, 12.10.05 ହୁ ମୁ ଖାତା ନଂ 80, ପ୍ଲଟ ନଂ 110 ଏ 0.55 ଖାରଜ, କରାଯାଇ ଉକ୍ତ ଖାତାରେ ଦରଜ, କରାଗଲା ।
90	ବଗାୟତ ଦୁଇ	କାଜୁ ବଗାୟତ	5	9500	2.4079	ଦା ଖା କେସ ନଂ 1058/05 ତା, 12.10.05 ହୁ ମୁ ଖାତା ନଂ, 151/3 ପ୍ଲଟ ନଂ 90 ଏ 5.95, ଖାରଜ କରାଯାଇ ଉକ୍ତ, ଖାତାରେ ଦରଜ କରାଗଲା ।
104 ମୁଣ୍ଡିଆପାଖ	ତଇଳା	ଉ : ଶରତ କୁମାର ସିଂହ ଦ : ଜଙ୍ଗଲ	9	0500	3.6624	ଦା ଖା କେସ ନଂ 889/05 ତା, 29.10.05 ହୁ ମୁ ଖାତା 28, ପ୍ଲଟ ନଂ 104 ଏ 9.05 ଖାରଜ, କରାଯାଇ ଉକ୍ତ ଖାତାରେ ଦରଜ, କରାଗଲା ।
5 plots			19	1000	7.7295	

Schedule I Form No.39-A

ଖତିୟାନ

ମୌଜା : ଆଳୁପଦର

ତହସିଲ : ରଣପୁର

ଥାନା : ରଣପୁର

ତହସିଲ ନମ୍ବର : 138

ଥାନା ନମ୍ବର : 138

ଜିଲ୍ଲା : ନୟାଗଡ

ଜମିଦାରଙ୍କ ନାମ ଓ ଖେତାଟ ବା ଖତିୟାନର କ୍ରମିକ ନମ୍ବର		ଓଡ଼ିଶା ସରକାର ଖେତାଟ ନମ୍ବର 1				
1) ଖତିୟାନର କ୍ରମିକ ନମ୍ବର		151/46				
2) ପ୍ରକାର ନାମ, ପିତାର ନାମ, ଜାତି ଓ ବାସସ୍ଥାନ		ରଙ୍ଗୀନ ମହାନ୍ତି ସ୍ତ୍ରୀ:ସ୍ତ୍ରୀରାଜ ମହାନ୍ତି ଜା: କରଣ ବା: ରଣପୁରଗଡ ଅମଳାପଡା ସାହି				
3) ସ୍ତ୍ରୀ	ଲିଙ୍ଗିବାନ					
4) ଦେୟ :	ଜଳକର	ଖଜଣା	ସେସ୍	ନିଷ୍କାର ସେସ୍ ଓ ଅନ୍ୟାନ୍ୟ ସେସ୍ ଯଦି କିଛି ଥାଏ	ମୋଟ	5) କ୍ରମବର୍ଦ୍ଧନଶୀଳ ଖଜଣାର ବିବରଣୀ
		9.35	7.01		16.36	
6) ବିଶେଷ ଅନୁସଙ୍ଗ ଯଦି କିଛି ଥାଏ						
BLANK SPACE FOR STAMPING						
ଅନ୍ତିମ ପ୍ରକାଶନ ତାରିଖ -						
ଖଜଣା ଧାର୍ଯ୍ୟ ତାରିଖ -						

ଖତିୟାନର କ୍ରମିକ ନଂ : 151/46		ମୌଜା : ଆଳୁପଦର			ଜିଲ୍ଲା : ନୟାଗଡ	
ପ୍ଲଟ ନମ୍ବର ଓ ଚକର ନାମ	କିସମ ଓ ପ୍ଲଟର ଖଜଣା	କିସମର ବିସ୍ତାରିତ ବିବରଣୀ ଓ ଚୌହଦି	ରକବା			ମତ୍ସବ୍ୟ
			ଏ.	ଡି.	ହେକ୍ଟର	
7	8	9	10	11	12	
312	ବଗାୟତ ଦୁଇ		0	8500	0.3440	<p>ଦା. ଖା କେସ ନଂ- 519/16, ସୁ. ମୁ ଖାତା 63 ରୁ ପୁ. 312 ଏ 085 କୁ ଖାରଜ କରି, ଉକ୍ତ ଖାତାରେ ଦରଜ କରାଗଲା।</p>
1 plot			0	8500	0.3440	



Schedule I Form No.39-A

ଖତିୟାନ

ମୌଜା : ଆଳୁପଦର

ତହସିଲ : ରଣପୁର

ଥାନା : ରଣପୁର

ତହସିଲ ନମ୍ବର : 138

ଥାନା ନମ୍ବର : 138

ଜିଲ୍ଲା : ନୟାଗଡ଼

ଜମିଦାରଙ୍କ ନାମ ଓ ଖେତର ବା ଖତିୟାନର କ୍ରମିକ ନମ୍ବର		ଓଡ଼ିଶା ସରକାର ଖେତର ନମ୍ବର 1				
1) ଖତିୟାନର କ୍ରମିକ ନମ୍ବର		151/23				
2) ପ୍ରକାର ନାମ, ପିତାର ନାମ, ଜାତି ଓ ବାସସ୍ଥାନ		ସ୍ୱରୂପ କୁମାର ମହାନ୍ତି ପି:ଶୁରେଶ ମହାନ୍ତି ଜା: କରଣ ବା: ରଣପୁରଗଡ଼ ଅମଳାପଡ଼ା				
3) ସ୍ୱତ୍ୱ	ସ୍ଥିତିବାନ					
4) ଦେୟ :	ଜଳକର	ଖଜଣା	ସେସ୍	ନିଆର ସେସ୍ ଓ ଅନ୍ୟାନ୍ୟ ସେସ୍ ଯଦି କିଛି ଥାଏ	ମୋଟ	5) କ୍ରମବର୍ଦ୍ଧନଶୀଳ ଖଜଣାର ବିବରଣୀ
		30.00	22.50		52.50	
6) ବିଶେଷ ଅନୁସଙ୍ଗ ଯଦି କିଛି ଥାଏ						
BLANK SPACE FOR STAMPING						
ଅତିମ ପ୍ରକାଶନ ତାରିଖ -						
ଖଜଣା ଧାର୍ଯ୍ୟ ତାରିଖ -						

ଖତିୟାନର କ୍ରମିକ ନଂ : 151/23		ମୌଜା : ଆଳୁପଦର			ଜିଲ୍ଲା : ନୟାଗଡ	
ପ୍ଲଟ ନମ୍ବର ଓ ଚକର ନାମ	କିସମ ଓ ପ୍ଲଟର ଖଜଣା	କିସମର ବିସ୍ତାରିତ ବିବରଣୀ ଓ ଚୌହଦି	ରକବା			ମତବ୍ୟ
			ଏ.	ଡି.	ହେକ୍ଟର	
7	8	9	10	11	12	
107 ପୁଣିଆଡଳ	ତରଳା	ଉ : ସୀତା ମହାପାତ୍ର ଦ : ଲୋକା ଦଳେଇ	5	0000	2.0234	ବାଖଲ ଖାରଜ କେସ ନମ୍ବର 303/05, ତା 13.6.05 ହୁକୁମ ମୁତାବକ, ଖାତାନମ୍ବର 151 ରୁ ୧5.00 ଖାରଜ କରାଯାଇ, ଉଚ୍ଚଖାତାରେ ଦରଜ କରାଗଲା।
1 plot			5	0000	2.0234	



Schedule I Form No.39-A

ଖତିୟାନ

ମୌଜା : ଆଳୁପଦର

ତହସିଲ : ରଣପୁର

ଥାନା : ରଣପୁର

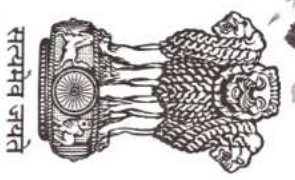
ତହସିଲ ନମ୍ବର : 138

ଥାନା ନମ୍ବର : 138

ଜିଲ୍ଲା : ନୟାଗଡ

ଜମିଦାରଙ୍କ ନାମ ଓ ଖେତାଟ ବା ଖତିୟାନର କ୍ରମିକ ନମ୍ବର		ଓଡିଶା ସରକାର ଖେତାଟ ନମ୍ବର 1				
1) ଖତିୟାନର କ୍ରମିକ ନମ୍ବର		151/84				
2) ପ୍ରଜାର ନାମ, ପିତାର ନାମ, ଜାତି ଓ ବାସସ୍ଥାନ		ରଞ୍ଜନ ମହାନ୍ତି ସ୍ତ୍ରୀ:ସୁରାଜ କୁମାର ମହାନ୍ତି ଜା: କରଣ ବା: ରଣପୁରଗଡ(ଅମଲାପଡା)				
3) ସ୍ୱତ୍ୱ	ସ୍ଥିତିବାନ					
4) ଦେୟ :	ଜଳକର	ଖଜଣା	ସେସ୍	ନିହାର ସେସ୍ ଓ ଅନ୍ୟାନ୍ୟ ସେସ୍ ଯଦି କିଛି ଥାଏ	ମୋଟ	5) କ୍ରମବର୍ଦ୍ଧନଶୀଳ ଖଜଣାର ବିବରଣି
		13.00	9.75		22.75	
6) ବିଶେଷ ଅନୁସଙ୍ଗ ଯଦି କିଛି ଥାଏ		ବାଖଲ ଖାରଜ କେଶ ନଂ 3143/2022 ହୁକୁମ ମୁତାବକ ପୁଟ ନଂ 90/335 ରକବା ଏ 2.1700 ଡି କୁ ଜମା ଟ 13.00 ପୁରାତନ ଖାତା ନଂ 151/1 ରୁ				
BLANK SPACE FOR STAMPING						
ଅଭିନ ପ୍ରକାଶନ ତାରିଖ - 18/10/2022						
ଖଜଣା ଧାର୍ଯ୍ୟ ତାରିଖ - 18/10/2022						

ଖତିୟାନର କ୍ରମିକ ନଂ : 151/84		ମୌଜା : ଆଳୁପଦର			ଜିଲ୍ଲା : ନୟାଗଡ	
ପୁର ନମ୍ବର ଓ ଚକର ନାମ	କିସମ ଓ ପୁରର ଖଜଣା	କିସମର ବିସ୍ତାରିତ ବିବରଣୀ ଓ ଚୌହଦି	ରକବା			ମତବ୍ୟ
			ଏ.	ଡି.	ହେକ୍ଟର	
7	8	9	10	11	12	
90/335 ମୁକ୍ତିଆଚଳ	ଚଳଣା		2	1700	0.8782	
1 plot			2	1700	0.8782	



WORLD FISHERIES DAY - 2021



Certificate for Best Fish Farmer

This is to Certify that Sri..... **Swaraj Kumar Mahanti**

is a Best fish Farmer of Ranpur Block and Felicitated on

World Fisheries Day i.e. on 21.11.2021.

P. K. Mahanti
District Fisheries Officer
Nayagarh

P. K. Mahanti
Collector & District Magistrate
Nayagarh

STATE MEDICINAL PLANTS BOARD ORISSA

(Established vide F&E Department Resolution No 4328/F&E dated 08-03-2002)

Certificate of Registration

Regd. No. SMPB-OR-F-345/04-05

Certified that Sri/Smt./Messrs. Suresh Kumar Halati
S/O. W/O. Regd. No. 6 Suresh Kumar Halati
W/O. Kamalabada P.O. Rajapur Dist. Nayagarh of
is registered as Farmer/Collector/Trader with the State Medicinal Plants Board, Orissa for the
year 2004-05 in his/hers/its capacity of being an Individual/Tam/Society/N.G.O.

He/She/It is eligible for all benefits and information pertaining to National Medicinal Plants Board Schemes as could be extended to him/her/it through the State Medicinal Plants Board.



Member Secretary
State Medicinal Plants Board

Stipulations

1. He/She/It will furnish all information relating to the activities undertaken by him/her in respect of medicinal plants as and when required by the State Medicinal Plants Board.
2. Reference of the registration will be made by the Applicant in all correspondences with the Board and other Government agencies.
3. Details of source of procurement/transactions are to be furnished to the Board every year.
4. The use of this certificate is not allowed for the purpose of canvassing/benefit without the permission of the Board.
5. He/She/It will abide by all rules and regulations of the Government.
6. This certificate is not transferable.



ଓଡ଼ିଶା କୃଷି ଓ ବୈଷୟିକ ବିଶ୍ୱବିଦ୍ୟାଳୟ, ଭୁବନେଶ୍ୱର



-35-

ମାମପତ୍ର

ଶ୍ରୀ ସରୀତ କୁମାର ମହାନ୍ତି

ଗ୍ରାମ : ଅମଳାପଡ଼ା

ବ୍ଲକ୍ : ରାଣପୁର

ଜିଲ୍ଲା : ମୟାଗଡ଼

ମହାଶୟ,

କୃଷି ବିଜ୍ଞାନ କେନ୍ଦ୍ର, ନୟାଗଡ଼ରୁ ପାଇଥିବା ଜ୍ଞାନ କୌଶଳର ସବୁପଯୋଗ କରି ଆପଣ ସମ୍ପୂର୍ଣ୍ଣ କୃଷି ପକ୍ଷରେ ସଫଳତା ହାସଲ କରିଛନ୍ତି । ଫଳ ଓ ଫଳିତାଗୁଡ଼ିକ ଗାଧ ସହିତ ଗୋପାଳନ, କୃଷିପାଳନ ଓ ଛେଳି ପାଳନରୁ ଆପଣ ବର୍ଷକୁ ପନ୍ଦର ଲକ୍ଷ ବ୍ୟୟ ପର୍ଯ୍ୟନ୍ତ ଲାଭ କରିପାରୁଛନ୍ତି । ଆପଣଙ୍କ ଦ୍ୱାରା ପ୍ରଦାନିତ ହୋଇ ସ୍ଥାନୀୟ ଅଞ୍ଚଳର କୃଷକମାନେ ସମ୍ପୂର୍ଣ୍ଣ ପକ୍ଷରେ କୃଷିକାର୍ଯ୍ୟ ପ୍ରତି ଆଗ୍ରହୀ ହୋଇଛନ୍ତି ।

ସମ୍ପୂର୍ଣ୍ଣ କୃଷି ପକ୍ଷରେ ଏହି ସଫଳତା ପାଇଁ ଓଡ଼ିଶା କୃଷି ଓ ବୈଷୟିକ ବିଶ୍ୱବିଦ୍ୟାଳୟର ୫୦ ଟଙ୍କା ପ୍ରତିଷ୍ଠା ଦାନରେ ଆପଣଙ୍କୁ ସମ୍ମାନିତ କରାଯାଉଛି ।

ଅଧ୍ୟକ୍ଷ, ଇଂସାନ୍ସାଗର ବିଶ୍ୱବିଦ୍ୟାଳୟ



ଡିରେକ୍ଟର
୧୫/୧୧/୧୫



ମଧ୍ୟ ଓ ପଶୁ ସମ୍ପଦ ବିଜ୍ଞାନ ବିଭାଗ, ଓଡ଼ିଶା ସରକାର

ରାଜ୍ୟସଭାକୁ କୃଷି ମହୋତ୍ସବ - ୨୦୧୧
ଭୂବନେଶ୍ୱର
୭।୧୪.୨.୧୧ - ୧୭.୨.୧୧ ରିଖ

ଶ୍ରୀମତୀ/ଶ୍ରୀ ... ଅଧ୍ୟକ୍ଷ ... ଶ୍ରୀମ ... ବିଜ୍ଞାନ ... ବିଜ୍ଞାନ ...
ଜିଲ୍ଲା ... ମାଧ୍ୟମିକ ... ରାଜ୍ୟସଭାକୁ କୃଷି ମହୋତ୍ସବ - ୨୦୧୧ ରେ ଅଂଶଗ୍ରହଣ
କରି ପଶୁ ସମ୍ପଦ ବିଜ୍ଞାନ କ୍ଷେତ୍ରରେ ସଫଳ ତାତ୍ତ୍ୱାତ୍ତ୍ୱ ରୂପେ ବିବେଚିତ ହୋଇଥିବାରୁ ଉଚ୍ଚ ପ୍ରମାଣ ପତ୍ର ପ୍ରଦାନ
କରାଗଲା ।

ନିର୍ଦ୍ଦେଶକ,
ପଶୁଚିକିତ୍ସା ଓ ପଶୁପାଳନ,
ଓଡ଼ିଶା, କଟକ

ଶାସ୍ତ୍ରୀ ସଚିବ
ମଧ୍ୟ ଓ ପଶୁ ସମ୍ପଦ ବିଜ୍ଞାନ ବିଭାଗ,
ଓଡ଼ିଶା

ମାଧ୍ୟମର ମନ୍ତ୍ରୀ
କୃଷି, ସମବାୟ, ମଧ୍ୟ ଓ ପଶୁସମ୍ପଦ ବିଜ୍ଞାନ
ଓଡ଼ିଶା

Certificate of Recognition

This is to certify that

Mr. *Swaraj Kumar Malanti Ashwajadas* has been
(P.P. 111 - BK)

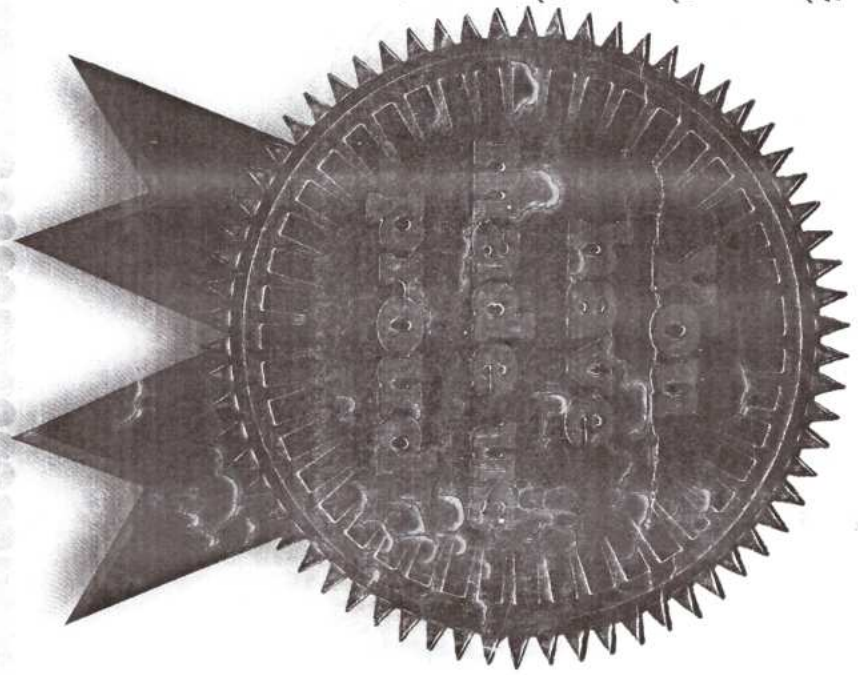
recognized as the star performer for achieving

..... *Golden farmer*

for the month / quarter / year of ... *June & July - 2012*

Suguna Poultry Farm Ltd.


Authorised Signatory





GOVERNMENT OF ODISHA
AGRICULTURE DEPARTMENT

Certificate

This is to certify that Sri Sworaj Ku. Mohanty, Akhupadar, Dist: Nayagarh has been awarded Kruti Krushak Samman for his contribution in the field ofAnimal Husbandry..... in Krusha Mahotsav - 2012 held in the Sarata Maidan, Bhubaneswar from 25th to 28th March - 2012.

Principal Secretary to Govt.
of Odisha, Agril. Deptt.

Director of Agriculture &
Food Production, Odisha, Bhubaneswar





ଜିଲ୍ଲା ସ୍ତରୀୟ ପନିପରିବା ପ୍ରଦର୍ଶନୀ ୨୦୧୩

ନୟାଗଡ଼ ଜିଲ୍ଲା

ପ୍ରମାଣପତ୍ର

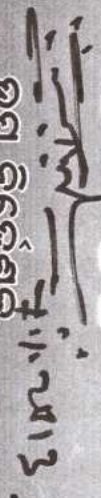
ଜିଲ୍ଲା ସ୍ତରୀୟ ପନିପରିବା ପ୍ରଦର୍ଶନୀ (ରଣପୁର ମହୋତ୍ସବ)ରେ

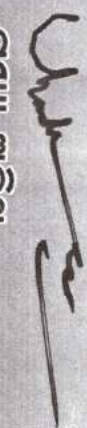
ଶ୍ରୀ/ ଶ୍ରୀମତୀ ସୁଭାଷି କ୍ରମାଂକ ଅନୁାକ୍ତି


ଗ୍ରାମ ଆଖିପାଖରେ ଗ୍ରା.ପ ବିକାସ ଡାକର ନିଜସ୍ୱ ଉତ୍ପାଦିତ

ବ୍ଳକ୍-୨ କୋମଳୀ ପ୍ରଦର୍ଶନ କରି ଜିଲ୍ଲାରେ ମୁଖ୍ୟ ସ୍ଥାନ ଅଧିକାର କରିଥିବାରୁ

ଉକ୍ତ ପ୍ରମାଣପତ୍ର ପ୍ରଦାନ କରାଗଲା ।


 ଉପ ନିର୍ଦ୍ଦେଶକ
 କୃଷିବିଭାଗ, ନୟାଗଡ଼


 ମୁଖ୍ୟ ଅତିଥି


 ଉପ ନିର୍ଦ୍ଦେଶକ
 କୃଷିବିଭାଗ, ନୟାଗଡ଼



DISTRICT LEVEL HORTICULTURE EXHIBITION

Nayagarh Zilla Mahostav-2016

CERTIFICATE

This is to Certify that Sri SARJET KUMAR MOHANTY
 of Village RANPUR Block RANPUR has

Participated in the Dist Level Show, 2016, held at Parade Ground, Nayagarh from
 24th to 28th December 2016 ~~and~~ ~~at~~ ~~Stood~~..... on Crop PAPAYA (round)
 on the occasion of Nayagarh Zilla Mahostav-2016

D. S. Singh
 Organiser
 Asst. Horticulture Officer
 Nuagaon

D. S. Singh
 Dy. Director of Horticulture
 Nayagarh

ଆଗାଧାନ

ସମ୍ପାଦକ
ଫିଲିପ୍ ଜ୍ୟାକ୍ସ
ଅଭିଯାନ-ଉତ୍କଳମଣି ସମ୍ପାଦକମଣ୍ଡଳ



ଉତ୍କଳମଣି ପଣ୍ଡିତ ଗୋପବନ୍ଧୁ ଦାସ

ଉତ୍କଳମଣିଙ୍କ ଆଦର୍ଶକୁ ପାଠ୍ୟେୟ କରି
'ସମାଜ' ପାଠକ କରୁଛି ଶତବାର୍ଷିକୀ



ପ୍ରଶାମ
ମାତୃଭୂମି



ଉତ୍କଳମଣି ପଣ୍ଡିତ ଗୋପବନ୍ଧୁ ଦାସଙ୍କ ୧୪୨ ଉମ ପୂର୍ଣ୍ଣା କମ୍ପୂରିଥି ଅବସରରେ
“ଗୋପବନ୍ଧୁ ଜ୍ୟୋତିର ରାଜ୍ୟ ପରିକ୍ରମା

— ସମ୍ମାନପତ୍ର —

ଉତ୍କଳମଣି ପଣ୍ଡିତ ଗୋପବନ୍ଧୁ ଦାସଙ୍କ ୧୪୨ ଉମ ପୂର୍ଣ୍ଣା କମ୍ପୂରିଥି ଅବସରରେ

ସମ୍ମାନ ପତ୍ର.....

ନିଜା ଅଭର୍ଷିତ

ଉତ୍କଳ

ଉତ୍କଳ

ଉତ୍କଳ

‘ସମାଜ’ ଓ ‘ଲୋକସେବକ ମହଲ’ ପକ୍ଷରୁ ଆଦର୍ଶ କୃଷକ ସମ୍ମାନ ୨୦୧୯ ଭାବରେ ସମର୍ପିତ କରି ଆମେ ନିଜକୁ ଗୌରବାନ୍ୱିତ ମନେ କରିବା ସହ

ତାଙ୍କର ଉତ୍ତରୋତ୍ତର ଉନ୍ନତି କାମନା କରୁଛୁ ।

Deepak Madhviya
ଦୀପକ ମାଲବ୍ୟ
ସମ୍ପାଦକ, ଲୋକସେବକ ମହଲ ଓ
ଅଧ୍ୟକ୍ଷ, ସମାଜ ପତ୍ରିକାଳୟ ମହଲ
(ଲୋକସେବକ ମହଲ, ଓଡ଼ିଶା ଶାଖା)

ଉତ୍କଳମଣି ପଣ୍ଡିତ ଗୋପବନ୍ଧୁ ଦାସଙ୍କ ୧୪୨ ଉମ ପୂର୍ଣ୍ଣା କମ୍ପୂରିଥି ଅବସରରେ

Munishwar
ଭୀମସେନ ଯାଦବ
ଲେଖକ, ଲୋକସେବକ ମହଲ ଓ
ସାମ୍ପାଦକ, ସମାଜ ପତ୍ରିକାଳୟ ମହଲ
(ଲୋକସେବକ ମହଲ, ଓଡ଼ିଶା ଶାଖା)

ଉତ୍କଳମଣି ପଣ୍ଡିତ ଗୋପବନ୍ଧୁ ଦାସଙ୍କ ୧୪୨ ଉମ ପୂର୍ଣ୍ଣା କମ୍ପୂରିଥି ଅବସରରେ

Minister Mita
ନିରଞ୍ଜନ ରଥ
ଶାସ୍ତ୍ରୀୟ ସମାଜ, ଲୋକସେବକ ମହଲ,
ପୁରୀ ଓ ପ୍ରକାଶକ, ‘ସମାଜ’

ଉତ୍କଳମଣି ପଣ୍ଡିତ ଗୋପବନ୍ଧୁ ଦାସଙ୍କ ୧୪୨ ଉମ ପୂର୍ଣ୍ଣା କମ୍ପୂରିଥି ଅବସରରେ



ଆଗାଧାନ
Odisha Knowledge Corporation
Creating a Knowledge Lit World





କୃଷି ଓ କୃଷକ ସଶକ୍ତିକରଣ ବିଭାଗ ଓଡ଼ିଶା



କୃଷି ଓଡ଼ିଶା

ମାନପତ୍ର

ଖମ୍ବଟା / ଶ୍ରୀଯୁକ୍ତ..... **ଉତ୍କର୍ଷ ମହାନ୍ତି**..... ଗ୍ରାମ.....

ବୃତ୍ତ..... **ଉତ୍କଳ**..... ଜିଲ୍ଲା..... **ମୟୂରଭଞ୍ଜ**..... ଛାତ୍ରାଣୀ **ସୁଧାମନ କିନାଶ** କ୍ଷେତ୍ରରେ **ଉତ୍କର୍ଷ**

ପାଇଁ ଭୁବନେଶ୍ୱର ଠାରେ ୨୦୧୯ ମସିହା ଜାନୁଆରୀ ୧୫-୧୯ ତାରିଖରେ ଆୟୋଜିତ କୃଷି ଓଡ଼ିଶା-୨୦୧୯
ଉତ୍ସବରେ କୃତୀ କୃଷକ ସମ୍ମାନରେ ସମ୍ମାନୀତ କରାଗଲା ।

Dr. M. L......

ନିର୍ଦ୍ଦେଶକ

କୃଷି ଓ ଖାଦ୍ୟ ଉତ୍ପାଦନ

ଉ. ମୂର୍ତ୍ତି

ପ୍ରମୁଖ ଶାସନ ସଚିବ

କୃଷି ଓ କୃଷକ ସଶକ୍ତିକରଣ ବିଭାଗ

ଶ୍ରୀମତୀ ସୁଧାମନ କିନାଶ

ମନ୍ତ୍ରୀ

କୃଷି ଓ କୃଷକ ସଶକ୍ତିକରଣ, ମତ୍ସ୍ୟ
ଓ ପ୍ରାଣୀ ଫସଲ ବିଭାଗ



Annexure - D/11. - 44 -

